

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

Company Appeal (AT)(Ins) No. 483 of 2019

IN THE MATTER OF:

Dharamveer Singh & Ors.

...Appellants

Versus

Vinay Talwar & Ors.

...Respondents

Present

For Appellant: Mr. S.P. Singh with Mr. Shantanu Awasthi, Mr. Shikhar Mittal, Advocates

**For Respondent: Mr. K. Datta and Ms. Pallavi Srivastava, Advocates.
Mr. Abhishek Anand and Mr. Tushar Tyagi Advocates for RP**

With

Company Appeal (AT)(Ins) No. 502 of 2019

IN THE MATTER OF:

Nitin Gupta

...Appellant

Versus

**M/s Applied Electro-Magnetics Pvt.
Ltd & Ors.**

...Respondents

Present

For Appellant: Mr. S.L. Gupta and Mr. R.K. Gupta Advocates.

**For Respondent: Mr. K. Datta and Ms. Pallavi Srivastava, Advocates.
Mr. Abhishek Anand and Mr. Tushar Tyagi Advocates
for R-5**

Mr. V. Seshagiri Mr. Siddharth Sachar, and Mr. Shreyass S. Joshi Advocates for BOI.

ORDER

03.07.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 30th July 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc/